

ITEM NO.1501

COURT NO.11

SECTION IV-C

S U P R E M E C O U R T O F I N D I A
RECORD OF PROCEEDINGS

Civil Appeal No(s). 5049/2009

SABIR HUSSAIN (DEAD) THR. LRS. & ORS.

Appellant(s)

VERSUS

SYED MOHAMMAD HASSAN (DEAD) TH. LRS & ANR.

Respondent(s)

(IA No. 1979/2020 - EXEMPTION FROM FILING O.T., IA No. 4/2014 - EXEMPTION FROM FILING O.T., IA No. 300/2020 - PERMISSION TO FILE ADDITIONAL DOCUMENTS/FACTS/ANNEXURES, IA No. 3/2014 - PERMISSION TO FILE ANNEXURES AND IA No. 6/2016 - STAY APPLICATION)

Date : 06-11-2023 This matter was called on for pronouncement of judgment today.

For Appellant(s) Mr. Yatinder Singh, Adv.
Mr. Prakash Gautam, Adv.
Mr. Sujit Singh, Adv.
Ms. Pooja Singh, Adv.
Mr. Prakash Kumar Singh, AOR
Mrs. Purnima Jauhari, Adv.

For Respondent(s) Mr. Mrigank Prabhakar, AOR

Hon'ble Mr. Justice Rajesh Bindal pronounced the judgment of the Bench comprising Hon'ble Mr. Justice Vikram Nath and His Lordship.

The appeal is disposed of in terms of the signed non-reportable judgment.

Pending applications shall also stand disposed of.

(NEETU KHAJURIA)
ASTT. REGISTRAR-cum-PS

(RANJANA SHAILY)
COURT MASTER

(Signed non-reportable judgment is placed on the file.)

